

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**E.P. NO. 01 OF 2018 IN  
APPEAL NO. 138 OF 2013**

**Dated : 23<sup>rd</sup> April, 2018**

**Present : Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member**

**M/s. T.T. Industries ... Appellant(s)**

**Vs.**

**Tamil Nadu Generation & Distribution Corporation  
Ltd. & Anr. ... Respondent(s)**

Counsel for the Petitioner (s) : Ms. Shilpi Jain Sharma  
Mr. Mukul Sharma

Counsel for the Respondent(s) : Mr. S.Vallinayagam for R-1

**ORDER**

The learned counsel, Mr. S.Vallinayagam, appearing for the Respondent, accepts notice on behalf of Respondent No.1.

The learned counsel, Ms. Shilpi Jain Sharma, appearing for the Appellant, submitted that she is filing affidavit of service during course of the day.

The submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List this matter on **30.05.2018**, as requested by the learned counsel appearing for the Respondent No.1.

**(S.D. Dubey)  
Technical Member**

**(Justice N.K. Patil)  
Judicial Member**

*Bn/kt*